

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 221
(IB)-266(ND)2019
IA/3960/2020, IA/1577/2020, IA/3975/2020

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan ... **Applicant/Petitioner**

Vs.

M/s. Horizon Buildcon Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 18.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

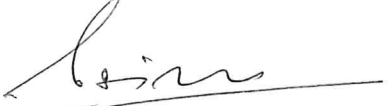
SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Abhay Pratap Singh, Advocate for the Applicant in IA 1577 of 2020, Ms. Purvat Wali, Adv. in IA No. 3975/2020

ORDER

Renotify this case on 03.09.2021


(T.S. SINGH)
COURT OFFICER